LOK SABHA UNSTARRED QUESTION NO.777 FOR ANSWER ON 21/11/2016

POLLUTION BY STEEL PLANTS

777. SHRI CHANDRAKANT KHAIRE:

THE MINISTER OF STATE FOR STEEL

Will the Minister of STEEL be pleased to state:

(a) whether the environmental norms are reportedly not being taken into consideration in the Bokaro Steel Plant;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) the number of times warning has been given and fine slapped by State Pollution Control Board against Bokaro Steel Plant for violation of environmental norms during the last three years and the current year; and

(d) the corrective steps taken / being taken by the Government to ensure that all the steel plants in the country including the Bokaro Steel Plant strictly adhere to the laid down environmental norms?

ANSWER

(SHRI VISHNU DEO SAI)

(a)to(c): The environmental norms are being taken into consideration in the Bokaro Steel Plant (BSL). However, during the last three years, the Central Pollution Control Board (CPCB), Ministry of Environment, Forest & Climate Change (MOEF&CC) have issued directions to the BSL on 10.06.2013, 10.01.2014 and 08.02.2016 for compliance with environmental norms.

(d) The following Corrective steps have been taken by the Government to ensure that all Steel Plants in the country comply with the environmental norms:

- Old / existing steel plants in the country are being modernised and renovated to adopt environment friendly clean and green technologies.
- New / green-field steel plants have been /are being set up with state-of –theart technologies which are capable to meeting environmental norms.
- Environmental standards for emissions and effluent from Iron & Steel Plants have been notified. The standards are amended from time to time.
- At the instance of MOEF&CC/CPCB, Online Monitoring Systems have been installed in major integrated iron/steel plants to monitor compliance with air emission and effluent discharge norms.
